

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No.274/TT/2019

Subject : Petition for truing up of transmission tariff for 2014-19 tariff period and determination of transmission tariff for 2019-24 tariff period for LILO of Vemagiri-Gajuwaka 400 kV D/C line at Simhadri-II TPS under Transmission System associated with Simhadri-II generation project in Southern Region.

Date of Hearing : 18.11.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Petitioner : Power Grid Corporation Ltd. (PGCIL)

Respondents : Karnataka Power Transmission Corporation Limited & 17 others.

Parties present : Shri S.S. Raju, PGCIL
Shri Amit K. Jain, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Vivek Kumar Singh, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for truing up of transmission tariff for 2014-19 tariff period and determination of tariff for 2019-24 tariff period in respect of LILO of Vemagiri-Gajuwaka 400 kV D/C line. He submitted that there is neither any additional capital expenditure nor de-capitalization of instant assets during the tariff period 2014-19. The information sought in ROP dated 16.10.2019 was filed vide affidavit dated 11.11.2019. He also submitted that none of the respondents have filed reply to the petition and prayed that the tariff as claimed in the petition for may be granted.

2. Subject to the above, the Commission reserved order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Legal)

